NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **03.07.2025** (THURSDAY)
CHENNAI BENCH **(HYBRID MODE)**10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

Defective Case

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH)	PTC India Limited	Mr. Prahalad Bhat	Mr. Edward James
	(Ins) No. 305/2025	Vs		For Caveator
	For Stay	Ravi Shankar		
	IA No. 898/2025	Devarakonda, RP of		
	For Condone Delay	Mennakshi Energy		
	IA No. 899/2025	Limited		
	(With defects)			

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
2.	IA No. 548/2025 (For Recall) in TA (AT) No. 118/2021 (Comp App (AT) (Ins) No. 490/2020 For Exemption IA No. 1269/2020 For Stay IA No. 1268/2020 & 981/2023)	Shakambri Traders Vs Venkataramana Rao Nagarajan Liquidator of Ashok Magnetics Ltd & 4 Ors.	Ms. Arthi Fernandes	Mr. R Subramanian R1 Mr. Rajesh Bohra R2 Mr. ML Ganesh
3.	Comp App (AT) (CH) (Ins) No. 43/2023 For Stay IA No. 157/2023	Lingamaneni Landmarks Developers Pvt. Ltd. Vs Sanjay Kumar Mishra Liquidator of Lotus Shopping Centre Pvt Ltd & Anr.	Mr. Anant Merathia	Ms. Poornima Hatti R1 Mr. Edward James R2
4.	Comp App (AT) (CH) (Ins) No. 159/2025 For Direction IA No. 433/2025 Delay in refiling IA No. 594/2025	Pratik Mehta & 3 Ors Vs Kondisetty Kumar Dushyantha Liquidator of Unishire Housing LLP & 2 Ors	Mr. Adith Narayan Vijayaraghavan	
5.	Comp App (AT) (CH) (Ins) No. 187/2025 For Condone Delay IA No. 508/2025	Sakku Bai Devarajulu Vs V. Mahesh, Liquidator of Nagarjuna Oil Corporation Ltd.	Mr. J Manivannan	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 222/2025 For Exemption IA No. 622 & 623/2025 For Stay IA No. 624/2025 For Additional Docs IA No. 625/20225	Kotak Mahindra Bank Ltd Vs Ravindra Beleyur Liquidator of Reliable Cashew Company Pvt. Ltd & 6 Ors	Mr. Akshay Goel	Mr. T Ravichandran-R1
7.	Comp App (AT) (CH) (Ins) No. 06/2024 For Stay IA No. 17/2024	P Ramakrishna Rao Vs Indian Overseas Bank & Anr.	Mr. Vikram P Jain	Mr.S Sathiyanarayanan -R1
8.	Comp App (AT) (CH) (Ins) No. 60/2024 For Direction IA No. 186/2024	Rajender Prasad Tak, Liquidator of KVK Nilachal Power Pvt. Ltd. Vs Mahanadi Coal Field Ltd. & Anr	Mr. Abhishek Anand	Mr. Kishore Balasubramanian R1 Mr. Surya Teja SS Nalla R2
9.	Comp App (AT) (CH) (Ins) No. 347/2024 For Stay IA No. 951/2024	Mahendra Kumar Agarwal Vs PTC India Financial Services Ltd. & Anr	Mr. Soayib Qureshi Ms. Elamathi MS	Mr. Devvart Rana R2/IRP
10.	Comp App (AT) (CH) (Ins) No. 476/2024	Shrushti Contech Pvt Ltd Vs VA Tech Wabag Ltd.	Mr. KK Vijay Vigneshwar	Mr. Neeraj Kumar
11.	Comp App (AT) (CH) (Ins) No. 24/2025 For Exemption IA No. 106/2025	SLSPS Technologies Services LLP Vs Adarsh Global Trades & Services Pvt Ltd	Ms. Aakanksha Nehra	
12.	Comp App (AT) (CH) (Ins) No. 91/2025 For Stay IA No. 255/2025	Mahender Bahugunam Director of Sangfroid Pharma Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 7 Ors.	Mr. VVSN Raju	Mr. M Maharshi Viswaraj- R1
13.	Comp App (AT) (CH) (Ins) No. 92/2025 For Stay IA No. 256/2025	Mahender Bahugunam Director of Sangfroid Pharma Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt. Ltd & 7 Ors.	Mr. VVSN Raju	Mr. M Maharshi Viswaraj- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT) (CH) No. 11/2021	Anjana Sanghi & 2 Ors Vs 3A Capital Services Ltd & 11 Ors. WITH	Mr. Y Suryanarayana	Mr. Akash Singh - R1 Mr. Anirudh Wadhwa - R12
15.	TA (AT) No.294/2021 (Comp App (AT) No. 07/2021 For Exemption IA No. 78 & 79/2021)	Samruddhi Investors Services Pvt. Ltd. Vs 3A Capital Services Ltd. WITH	Mr. Anirudh Wadhwa	Mr. Akash Singh- R1 Mr. Y Suryanarayana R2- R5
16.	TA (AT) No.123/2021 (Comp App (AT) No. 224/2020 For Interim Relief IA No. 2818/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & 11 Ors. WITH	Mr. Akash Singh	Mr. Y Suryanarayana R1- R4
17.	TA (AT) No.124/2021 (Comp App (AT) No. 225/2020 For Interim Relief IA No. 2820/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & 10 Ors.	Mr. Akash Singh	Mr. Y Suryanarayana R1- R4
18.	Comp App (AT) (CH) No. 56/2021 For Stay IA No. 654/2021 Interim Injunction IA No. 103 & 104/2023 For Direction IA No. 434/2025	Anjana Sanghi & 2 Ors Vs KMS Constructions Pvt. Ltd. & 11 Ors.	Mr. Y Suryanarayana Mr. Sharad Sanghi	Mr. S Chidambaram R1 & R4 Mr. Yogesh Kumar Jagia- R2 R3 R5 R6 Mr. Sriram Venkatavaradan R7 Mr.A Chakravarthy Mudiraj- R11
19.	TA (AT) No. 176/2021 (Comp App (AT) (Ins) No. 438/2019 For Stay IA No. 1419/2019)	VNR Infrastructure Ltd Vs SS Rail Works Pvt. Ltd. Through its Managing Director A. Srinivasulu Reddy WITH	Mr. T Ravichandran	Mr. M Anil Kumar
20.	TA (AT) No. 177/2021 (Comp App (AT) (Ins) No. 440/2019 For Stay IA No. 1426/2019)	VNR Infrastructures Ltd Through its Liquidator T.S.N Raja Vs Dy. CSTE/Const. & 2 Ors. WITH	Mr. T Ravichandran	Mr. S Diwakar- R1 & R3 Mr. Mayank Jain R2
21.	TA (AT) No. 179/2021 (Comp App (AT) (Ins) No. 444/2019 For Stay IA No. 1445/2019)	VNR Infrastructures Ltd Vs Rama Raghava Reddy WITH	Mr. T Ravichandran	Mr. Mayank Jain
22.	TA (AT) No. 187/2021 (Comp App (AT) (Ins) No. 567/2019 For Stay IA No. 1747/2019)	VNR Infrastructure Limited Through its Liquidator T.S.N Raja Vs The Chief Engineer Construction- VIII, North Frontier Railways	Mr. T Ravichandran	Ms. Shipra Shukla

23.	TA (AT) No. 166/2021 (Comp App (AT) (Ins) No.122/2020 For Stay IA No. 313/2020) For Directions IA No. 480/2024	M G A Abhimanyu Raja Vs Syndicate Bank & Anr	Ms. Rohini Musa	Mr. T Ravichandran R1 Mr. K Moorthy- R2
24.	Comp App (AT) (CH) (Ins) No. 169/2021	Metal India & 11 Ors Vs V Mahesh – Liquidator of Nagarjuna Oil Corporation Ltd & Anr	Mr. Kairav Trivedi, CA	Mr. S. Satish- R1 Mr. P Raj Kumar Jhabakh-R2
25.	Comp App (AT) (CH) (Ins) No. 296/2021 For Stay IA No. 628/2021 For Exemption IA No. 629/2021	Bank of Baroda Vs BREP Asia II Holding Co. II (NQ) Pte Ltd & 2 Ors	Mr. Pankaj Vivek	Mr. T.K. Bhaskar-R1 Mr. Y Suryanarayana R2 Mr. P Giridharan-R3
26.	Comp App (AT) (CH) (Ins) No. 223/2022 For Stay IA No. 479 & 480/2022	Srinivasa Garment Pvt Ltd & 2 Ors Vs. District Collector, Dindigul & 4 Ors.	Ms. A Vidya	Mr. S Senthilvel R4
27.	Comp App (AT) (CH) (Ins) No. 274/2022 For Stay IA No. 648/2022	Babu George Vs The Kerala State Cooperative Bank Ltd. Rep by its General Manager	Mr. KS Jeyaganeshan	Mr. Gilbert George Correya
28.	Comp App (AT) (CH) (Ins) No. 145/2023 For Direction IA No. 521/2025	SREI Equipment Finance Ltd Vs Raasi Refractories Limited	Mr. Anant Merathia	Mr. Y Suryanarayana
29.	Comp App (AT) (CH) (Ins) No. 303/2023 For Exemption IA No. 927/2023 For Directions IA No. 928/2023 For Stay IA No. 929/2023	NWCC Supply Chain Solutions Pvt. Ltd. Vs Metro Cash & Carry India Pvt. Ltd.	Mr. Gagan Chhabra	Mr. M Roshan Atiq
30.	Comp App (AT) (CH) (Ins) No. 304/2023 For Exemption IA No. 930/2023 For Stay IA No. 931/2023 For Directions IA No. 932/2023	North West Carrying Company, LLP Vs Metro Cash & Carry India Pvt Ltd	Mr. Gagan Chhabra	Mr. M Roshan Atiq
31.	Comp App (AT) (CH) (Ins) No. 220/2024 For Exemption IA No.588/2024 For Stay IA No.589, 974, 1047/2024 To Vacate Stay IA No. 436/2025	Abhijit Bhattacharjee, Suspended Director of the Corporate Debtor Lumiford Pvt. Ltd. Vs COSR Ventures & Anr	Ms. Priyanka Das	Mr. Surya Teja Nalla R1 Mr. Amir Bavani- R2

<u>02.00 PM</u>

Note: After the matter listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
32.	Comp App (AT) (CH) (Ins) No. 183/2024 For Stay IA No. 497/2024	Government of Kerala Rep by the Principal Secretary, Industries (D) Dept. Vs Anish Agarwal, RP & 2 Ors.	Mr. CE Unnikrishnan	Respondents Mr. Siddhanth Makkar R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3
33.	TA (AT) No. 03/2024 (Comp App (AT) (Ins) No. 1342/2024 For Stay IA No. 4853/2024 For Exemption IA No. 4854 & 4855/2024)	Steel Authority of India Ltd. Vs Anish Agarwal, RP of SAIL-SCL-Kerala Ltd. & 2 Ors. WITH	Mr. Anand Varma	Mr. Shaunak Mitra R1 Ms. Puja Patwari R2
34.	Comp App (AT) (CH) (Ins) No. 245/2024	K Shaji & 23 Ors. Vs Anish Agarwal, RP SAIL-SCL Kerala Ltd. (Corporate Debtor) & 2 Ors. WITH	Mr. Jinan KR	Mr. Shaunak Mitra R1 Ms. Puja Patwari R3
35.	Comp App (AT) (CH) (Ins) No. 184/2024 For Exemption IA No. 498/2024 For Stay IA No. 499/2024	C Maheendranath Suspended Managing Director, SAIL-SCL, Kerala Ltd. Vs Anish Agarwal, RP of SAIL-SCL, Kerala Ltd. & 2 Ors. WITH	Mr. Sharad Joseph Kodianthara	Mr. Siddhanth Makkar R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3
36.	Comp App (AT) (CH) (Ins) No. 190/2024 For Stay IA No. 511/2024	SAIL-SCL Kerala Limited, rep by C Maheendranath Suspended Managing Director Vs Canara Bank & Anr	Mr. EK Kumaresan	Mr. ML Ganesh R1

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

. Notice Board

2. Website: www.nclat.nic.in